

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 733
ANSWERED ON 04.02.2026

SOLAR ROOFTOP SYSTEM IN UTTARAKHAND

733. SHRI TRIVENDRA SINGH RAWAT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether solar rooftop system is being installed under Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) in Haridwar district of Uttarakhand;
- (b) whether any assessment has been made of the actual benefits to domestic consumers from the said yojana and if so, the details thereof;
- (c) whether the beneficiaries are facing any technical, financial or administrative difficulties during the implementation of the yojana; and
- (d) if so, the steps being taken by the Government to ensure effective implementation of the yojana and participation of maximum citizens thereunder?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) Since the launch of the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) in February 2024, a total of 63,241 RTS systems have been installed in the state of Uttarakhand, including the Haridwar district, benefitting 63,403 households with disbursement of Rs 490.84 crore as Central Financial Assistance (CFA) as on 30.01.2026.

It has been reported by Energy Department, Government of Uttarakhand that till October 2025, around 27,295 beneficiaries under the scheme, have received zero electricity bill in the state including the Haridwar district.

To ease installation of RTS systems after applying on the National Portal, the requirement of technical feasibility approval has been waived and auto load enhancement for capacity up to 10 kW has been implemented. In addition, the requirement of signing of net-metering agreement is either being waived or changed to digital signing mode. These measures have resulted in reducing the delay in commissioning of RTS systems after application.

To promote rooftop solar adoption across the country under the PMSG: MBY, Ministry has taken following steps:

- Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 5.75% per annum for the present, with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO/ Utility led Aggregation (ULA) Models.
- Net metering agreement has been made part of application in the National Portal.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

Further, MNRE and REC Ltd., as the National Programme Implementing Agency (NPIA), for PMSG: MBY, work in close coordination with all the DISCOMs, for effective implementation of the scheme.
